IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

(IB)- 274 (ND)/2017

IN	TH	F	MA	TTF	R	OF:
		-	141			.

M/s. Ramji Lal Ram Saroop (P) Ltd.

.... PETITIONER

Vs.

International Land Developers (P) Limited

RESPONDENT

SECTION:

Under Section 9 IBC Code, 2016

Order delivered on 16.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

1 =

For the Respondent

: 4

ORDER

None appears for the petitioner.

In the circumstances, the matter is adjourned to 24.8.2017 for the appearance of the petitioner

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 16.8.2017